

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1040/2018

Monday, this the 12th day of March 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Khem Singh, JE (Civil) (Group B)
Aged about 58 years
s/o Sh. Kalyan Singh
r/o H.No.7-79, Lodhi Colony
New Delhi

..Applicant

(Mr. M K Bhardwaj, Advocate)

Versus

South DMC & others through

1. The Commissioner
South Delhi Municipal Corporation
Civic Centre, New Delhi
2. The Addl. Commisisoner-I (Engg.)
South Delhi Municipal Corporation
Civic Centre, New Delhi
3. The Dy. Commissioner (Central Zone)
South Delhi Municipal Corporation
Civic Centre, New Delhi

..Respondents

(Mr. R K Jain, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

This O.A. has been filed challenging the transfer order dated 05.03.2018. Mr. R K Jain, learned counsel appearing for respondents on advance notice has informed the Tribunal that the applicant has already joined the transferred post. Mr. M K Bhardwaj, learned counsel, however, submits that the respondents have not considered the representation dated 06.03.2018 filed by the applicant (p.37 of the paper book).

2. In view of the above, the O.A. is disposed of at the admission stage with a direction to the Commissioner, South Delhi Municipal Corporation to take decision on the aforesaid representation of the applicant by passing a reasoned and speaking order, within a period of two months from the date of receipt of a copy of this order.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

March 12, 2018

/sunil/